

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 200 of 2014**

**(C.W.P. No. 3727/1985)**

**IN THE MATTER OF:**

M.C Mehta

.... Applicant

VERSUS

Union of India &Ors.

.... Respondent(s)

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NDH- 20.02.2024

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**FILED BY**

  
**[RISHI K. AWASTHI]**

Advocates for the State of Bihar

A-21, UGF, Defence Colony

New Delhi-110024

Mob No. 9891920235

Email id- [rishikawasthi@yahoo.co.in](mailto:rishikawasthi@yahoo.co.in)

PLACE: NEW DELHI

DATED: 17.02.2024

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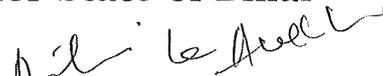
**REPORT ON BEHALF OF THE STATE OF BIHAR IN TERMS OF  
THE ORDER DATED 05.12.2023 PASSED BY THIS HON'BLE  
TRIBUNAL.**

1. It is submitted that in compliance of the order dated 05.12.2023, several districts of Bihar has provided reports and records.
2. It is also submitted that a total of 20 Districts out of a total of 38 districts of the state of Bihar have provided the required data which has been provided in tabulated chart as annexed herein.
3. It is further submitted that some districts are in the process of collecting and collating the relevant information and data as directed by this Hon'ble Tribunal, which is taking some time. The same is expected to be provided shortly and the same shall also be filed within a further period of four weeks.

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In view of the above circumstances, it is most humbly requested by this Hon'ble Tribunal to grant us further four weeks' time to fully comply with the order dated 05.12.2023.

**Advocate for State of Bihar**

  
**Rishi K. Awasthi**

A-21, Upper Ground Floor  
Defence Colony,  
New Delhi-110024

Date 17.02.2024

Place: New Delhi

**Enclosed:**

**Tabular Chart.**

## CATEGORY: SEWAGE

S.No.	a	b	c	d	e	f	g
Data  District	Per Day Generation of sewage in each city/town with the ULB	Quantity of sewage treatment per day city/town wise	Capacity and utilization thereof and mode of disposal in each city/town	Quantity of discharged treated sewage from each STP	Time-bound plan to meet the gap, if any, generation & treatment of sewage	Details of the hostel, dharmshala and ashram operating without proper consent and discharging untreated effluent and the action taken against them	Water quantity in river and its tributaries in districts/town in terms of fecal coliform (MPN/100ml)
1. Sheohar	5 MLD	NA	Nil	Nil	Currently there is no such plan	NA	NA
2. Lakhisara i	(i) Executive Magistrate, Nagar Parishad, Barahiya, Letter No. 104 dated 11.01.2024:	07 MLD	NA	NA	NA	NA	NA
	(ii) Executive Magistrate, Nagar Parishad Suryagadha, Letter No. 29 dated 09.01.2024	05 MLD					

	(iii) Executive Magistrate, Nagar Parishad, Lakhisarai, Letter No. 165 dated 12.01.2024	NA							
3. Bhagalpur	Nagar Nigam, Bhagalpur	Proposed Capacity of Plant at Sahibganj (Near Bhairava Talab, Bhagalpur City):- 45 MLD	Proposed Capacity:- 45 MLD	Nil	Nil	06 <sup>th</sup> February, 2025	NA	pH	55.9
								Biochemical Oxygen Demand (BOD)	≤ 10 mg/lit
								Chemical Oxygen Demand (COD)	≤ 50 mg/lit
								Total Suspended Solids (TSS)	≤ 20 mg/lit
								Total Nitrogen (TN)	≤ 10 mg/lit
								Total Phosphorous (TP)	≤ 1 mg/lit
								Colour	≤ 300 Hazen
								FecalColliform	≤ 230 MPN/100 ml
	Nagar Parishad, Sultanganj	4.5 MLD	4.5 MLD	1 No. of Capacity 10 MLD & Capacity Utilization- 4.5 MLD Mode of Disposal- MBBR Technology	4.5 MLD fecalcolliform (124 MPN/100 ml)	NA	NA	Good, fecalcolliform (124 MPN/100 ml)	
	Nagar Parishad, Naugachia	06 MLD	0 MLD	01 STP of	0 MLD	NA	NA	NA	



		Begusarai town.					<p>INLET &amp; OUTLET CHARACTERISTICS</p> <p>Raw Effluent characteristics for the STP are as below:</p> <table border="1"> <thead> <tr> <th>Parameters</th> <th>Value</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>5.6-9.0</td> </tr> <tr> <td>BOD (5 day at 20 degree Celsius)</td> <td>144-300 mg/l</td> </tr> <tr> <td>COD</td> <td>260-540 mg/l</td> </tr> <tr> <td>TSS</td> <td>240-480 mg/l</td> </tr> <tr> <td>VSS</td> <td>180-360 mg/l</td> </tr> </tbody> </table> <p>The treated water characteristics at the outlet of the STP would be of following:</p> <table border="1"> <thead> <tr> <th>Parameters</th> <th>Value</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.5-9.0</td> </tr> <tr> <td>BOD5</td> <td>≤ 30 mg/l</td> </tr> <tr> <td>TSS</td> <td>≤ 100 mg/l</td> </tr> <tr> <td>Fecal Coliform</td> <td>≤ 1000 MPN/100 ml</td> </tr> </tbody> </table> <p><i>All the process guarantees are based on technical specification and the influent &amp; desired characteristics stipulated in the bid document and subsequent amendments.</i></p>	Parameters	Value	pH	5.6-9.0	BOD (5 day at 20 degree Celsius)	144-300 mg/l	COD	260-540 mg/l	TSS	240-480 mg/l	VSS	180-360 mg/l	Parameters	Value	pH	6.5-9.0	BOD5	≤ 30 mg/l	TSS	≤ 100 mg/l	Fecal Coliform	≤ 1000 MPN/100 ml
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6.	13.26 mld	NA	NA	NA	NA	NA	NA																						

Buxar								
7. Darbhanga	(i) Darbhanga Municipal Corporation, Darbhanga	35.56677 6 mld	0	0	0	18months	NA	NA
	(ii) Nagar Parishad, Benipur	11.72 mldp	0	0	0, At present there is no STP for water treatment. Till now, Urban Developme nt and Housing Departmen t (UDHD) has not identified Nagar Panchayat Benipur for constructio n of STP.	0	N/A	NA
	(iii). Nagar Parisad, Jale	04.48 mld	0	There is no sewerage treatment plan (STP) at Municipal Council, Jale. Till now, Urban	0	As per the decision taken at the departme nt level to construct STP at	N/A	NA

				Development and Housing Department (UDHD) has not identified Municipal Council Jale for construction of STP.		Municipal Council Jale.		
(iv) Nagar Panchayat, Singhvada	1.8 mldp	0	0	0, At present there is no STP for water treatment. Till now, Urban Development and Housing Department (UDHD) has not identified Nagar Panchayat Singhvada for construction of STP.	0	NA	NA	

	(v) Nagar Panchyat, Hayaghat	3.4 mldp	0	0	0, At present there is no STP for water treatment. Till now, Urban Development and Housing Department (UDHD) has not identified Nagar Panchayat Hayaghat for construction of STP.	0	NA	NA
	(vi) Nagar Panchayat , Bhedi	2.1 mldp	0	0	0, At present there is no STP for water treatment. Till now, Urban Development and Housing Department	0	NA	NA

					t (UDHD) has not identified Nagar Panchayat Bhedi for construction of STP.			
(vii) Nagar Panchayat, Bharwara	01.26 mld	0	There is no sewerage treatment plant ( STP ) AT Nagar Panchayat Bharwara. Till now, Urban Development and Housing Department (UDHD) has not identified Nagar Panchayat Bharwara for construction of STP.	0	As per decision taken at the department level to construct STP at Nagar Panchayat Bharwara	NA	NA	
(viii)Nagar Panchayat, Kamtaul-Ahiyari	01.55 mld	0	There is no sewerage treatment	0	As per decision taken at	NA	NA	

				plant ( STP ) AT Nagar Panchayat Kamtaul-Ahiyari. Till now, Urban Development and Housing Department (UDHD) has not identified Nagar Panchayat Bharwara for construction of STP.		the department level to construct STP at Nagar Panchayat Kamtaul-Ahiyari.		
(ix) Nagar Panchyat, Birol	2.92 mld	0	0	0	0	36 months	NA	NA
(x) Nagar Panchyat, Ghanshyampur	3.64 mld	0	0	0	0	36 months	NA	NA
(xi) Nagar Panchayat, KuseswarAsthan East	3.65 mld	0	0	0	0	36 months	NA	NA
(xii) Deputy Development Commissioner, Darbanga	NA	NA	NA	NA	NA	NA	NA	NA
(xiii) Muzzafarpur			22.6 mld for Darbhanga District and Constructio	Water sample collection of rivers in the district				

				n of 1.7 Mld capacity STP is proposed.	is done every month.( investigation report attached)			
8. Katihar	(i) Nagar Nigam,Katihar	NA	NA	NA	NA	NA	NA	
	(ii) Nagar Panchyat, Amdabad	10 TPD	NA	0	0	0	0	
	(iii) Nagar Panchyat, Barari	10 TPD	NA	0	0	0	0	
	(iv) Nagar Panchyat, Barsoi	10 TPD	NA	0	0	0	0	
	(v) Nagar Panchyat, Kursela	95 TPD	NA	0	0	0	0	
	(vi) Nagar Panchyat, Manihari	10 TPD	0	0	0	0	0	
	(viii) Villages	NA	NA	NA	NA	NA	NA	
9. Motihari								
10. Munger	(i) Office of District Development Agency, Munger as on date 28.12.2023		18-20 MLD				No	
	(ii) Office of District Development Agency, Munger as on date 24.12.2023	10 KL	10KL	01 No and Irrigation in inland areas, treated wastewater can be either	10KL	No plant is exiting		Over polluted/Contaminated.

				sprayed on the land or applied by flood irrigation using laser levelling and ridge and furrow system grass filtration allows a greather application rate than irrigation and grass filtration system generally are intended a refilling phase in the overall treatment system. In these case the majority of the BOD will have				
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	(ix) Nagar Parishad , Jamalpur	No sewerage network present in Jamalpur Nagar Parishad.						
11. Saharsa	As per report by Deputy Municipal Commissioner, Nagar Nigam, Saharsa							
	25.94 MLD	0	0	0	0	Currently there is no such plan	NA	NA
12. Samastipur	Municipal Commissioner, Municipal Corporation, Samastipur	27.34 MLD	0	0	0	0	-	-
	Executive Officer, Municipal Corporation, Tajpur	NA	0	0	0	NA	NA	NA
	Executive Officer, Nagar Panchayat, Musrigharari	4.4 ML	0	0	0	1 year	Nil	N/A
	Executive Officer, Nagar Panchayat, Singhia	N/a	N/a	N/a	N/a	N/a	N/a	N/a
	Executive Officer, Municipal Corporation, Rosera	N/a	N/a	N/a	N/a	N/a	N/a	
	Executive Officer, Municipal Corporation, Shahpur Patori	NA	NA	NA	NA	NA	NA	NA
	Executive Officer, Municipal Corporation,	5.94 mld	NA	NA	NA	NA	NA	NA



Nagar Parishad, Hajipur	STP Construction under process by BUIDCO	-	-	-	-	Notice issued to all Hotels for discharging treated effluent	Not related to ULB
Nagar Parishad, Mahua	Presently STP facility is not available in Nagar Parishad Mahua (Vaishali)	-	-	-	-	Notice issued to all Hoteliers for discharging untreated effluent. Dharmshala and Ashram is not available here.	Not related to ULB.
Nagar Parishad, Mahnar	STP is Not Available in Nagar Parishad Mahnar	-	-	-	-	Notice Issued to all Hotel for discharging treated effluent	Not related to ULB
Nagar Panchayat, Patopur	STP Construction under process by BUIDCO	-	-	-	-	Notice issued to all Hotel for discharging treated effluent	Not related to ULB
Nagar Panchayat, Goraul	STP facility is not available presently in Nagar Panchayat Goraul (Vaishali)	-	-	-	-	-	Not related to ULB
Nagar Panchayat, Jandaha	Presently STP facility is not available in Nagar Panchayat Jandaha (Vaishali)	-	-	-	-	Notice issued to all Hoteliers for discharging untreated effluent. Dharmshala and Ashram is not available here.	Not related to ULB
Nagar Parishad, Lalganj	STP facility is not available presently in Nagar Parishad Lalganj (Vaishali)	-	-	-	-	-	Not related to ULB

14. Sitamarhi	(i) Municipal Corporati on, Sitamarhi	30 MLD	NA	NIL	NIL	Currently there is no such plan	NA	NA
15. Aurangab ad	0	0	0	0	0	0	0	0
16. Nalanda	MLD Swage generation is 34.65 under Biharsharif Nagar Nigam Area.	Construction of STP with 25 MLD capacity and construction of 110.14 KM sewage network under Biharsharif Smart City Mission is going on and the work completion date is June 2024	At present there is no STP in the city. New STP constructi on work is on progress.	NIL	Constructio n of STP with 25 MLD capacity and constructio n of 110.14 KM sewage network work is in progress, and under Mission Amrit 2.0 Capacity of 25 MLD STP and 187 K.M. sewage	Data related to Hotel, Dharmshala and Ashram is not available in this office.	Currently Date is not available related to this.	

						network construction work order is approved and for that Rs. 335.35 Crore is approved. DPR preparing work is on progress.		
17. Sheikhpura	15.65 MLD approx.		No STP is installed	NIL	NIL	NIL	NA	NA
18. Nawada	Nagar Parishad , Nawada	23 MLD	0	0	0	0	N/A	SPCB

19. Khagaria	(i) Nagar Parishad, Khagaria	Approx 4.5 MLD ( As per Prepared DPR)	NO STP in Khagaria town	No existing STP in Khagaria town	NA	DPR is under approval.	NA	NA
	(ii) Nagar Parishad , Gogri	NA	NA	NA	NA	NA	NA	NA
20. Saran	Nagar Nigam, Chapra	18 MLD	NIL	STP under construction	STP under construction	STP under construction	STP under construction	
	Nagar Panchayat, Ekma	NA	NA	NIL	NIL	NIL	There are no Dharmshalas, Ashrams or Hotels	NA

	Nagar Panchayat, Dighwara	NA	After obtaining NOC from the member of Achalvikas, the scheme has been sent by the office to the Managing Director BUIDCO Urban Development and Housing Department under which BUIDCO [words appear to be missing]	NA	NA	NA	There are no Dharmshalas, Ashrams or Hotels	NA
	Nagar Panchayat, Kopa	NA	STP plan has not been selected	NA	NA	NA	There are no Dharmshalas, Ashrams or Hotels	NA
	Nagar Panchayat, Manjhi	NIL	NIL	NIL	NIL	NIL	There are no Dharmshalas, Ashrams or Hotels	NA

	Nagar Panchayat, Marhaura	NA	NA	NA	NA	NA	There are no Dharmshalas, Ashrams or Hotels	NA
	Nagar Panchayat, Masrakh	Sewage not available	NIL	NIL	NIL	NIL	There are no Dharmshalas, Ashrams or Hotels	NA
	Nagar Panchayat, Parsa Bazar	NIL	NIL	NIL	NIL	NIL	There are no Dharmshalas, Ashrams or Hotels	NIL
	Nagar Panchayat, Rivilganj	No sewage available in Gram Panchayat DiliyaRahim pur	NIL	NIL	NIL	NIL	NIL	NIL

	Nagar Panchayat, Sonpure	1.103 MLD	1.1 MLD	1 STP, capacity 3.5 MLD, Gravity Mood	1.1 MLD [remaining input missing]	Influent & [remaining word(s) missing]	NIL	Fecal coliform [some words appear to be missing]
	District Water and Sanitation, Saran	STP, Nagar Panchayat Rampur and Nagar Nigam, Chhapra have constructed and they only operate	NIL	NIL	NIL	NIL	NIL	NA

## CATEGORY: MUNICIPAL SOLID WASTE DISPOSAL

S.No.	a	b	c	d	e	f	
Data	Per Day generation of solid waste in ULB	Quantity of solid waste treated per day in ULB	The gap treatment of solid waste	Legacy waste and the time-bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location	
District							
1. Sheohar	22.4/tpd	13.44/tpd	8.96/tpd	NA	Transfer to dump site	Non-availability of Government Land	
2. Lakhisarai	(i) Executive Magistrate, Nagar Parishad, Barahiya, Letter No. 104 dated 11.01.2024	05 TPD	2 TPD	3 TPD	No Legacy Waste occurred in our municipality	Land filling	Solid waste is being dumped by preparing a temporary dumping identifying, after identification the garbage will be dropped at the dump site
	(ii) Executive Magistrate, Nagar Parishad, Suryagadha, Letter No, 29 dated 09.01.2024	2 TPD	Nil	2 TPD	No Legacy Waste Occurred in our Municipality	Land filling	Solid waste is being dumped by preparing a temporary dumping zone. The land fill site is being identified. After identification, the garbage will be

							dropped at the dump site.
	(iii) Executive Magistrate, Nagar Parishad, Lakhisarai Letter No. 165 dated 12.01.2024	21 TPD	8 TPD	13 TPD	No Legacy Waste Occurred in our Municipality	Land filling	Solid waste is being dumped by preparing a temporary dumping identifying. After identification the garbage will be dropped at the dump site.
3. Bhagalpur	Nagar Nigam, Bhagalpur	267 TPD New STP construction work in progress	02 Tonne New STP construction work in progress	265	160000 Tonne (Total Disposed) New STP construction work in progress	Utilized treated waste like RDF, Compost & rejected inert metals is disposed	Kankaithi
	Nagar Parishad, Sultanganj	26.05 TPD	26.05 TPD	Nil	Nil	NA	Mirhatti, Sultanganj, Bhagalpur
	Nagar Parishad, Naugachia	22.5 TPD	03 TPD	19.5 TPD	Nil	NA	Dumping site at JamuniyaMouja, Naugachia
	Nagar Panchayat, Kahalgaon	12.13 TPD	3.83 TPD	8.3 TPD	2026	BIO MOMIG	Proposed Yet to Start
	Nagar Panchayat, Pirpanti	4.33 TPD	2.16 TPD	2.17 TPD	2026	BIO MOMIG	Proposed Yet to Start
	Nagar Panchayat, Sabour	4.011 TPD	0	0	0	NA	NA
	Nagar Panchayat, Habibpur	4.37 TPD	0	4.37 TPD	NA	NA	Bhairopurkhiriband Panchayat on

							Private land Temporary Provision
	Nagar Parishad, Akbaragar	6.166 TPD	NA	NA	NA	NA	NA
4. Bhojpur	15 ton		0	NA	Data not found	NA	Data not found
5. Begusarai	Nager Nigam Begusarai:						
	90 Tonnes		15.08 Tonnes	74.2 Tonnes	1.26 Lakh Tonnes (two years)	Utilization of compost for crops by farmers inerts used as filling roads and streets	
6. Buxar	60 Ton		2 Ton	58 Ton	35280 Ton and treat legacy waste within a year.	Land Filing	Solid waste is being dumped by preparing a temporary dumping zone. The land fill site is being prepared, after it is ready the garbage will be dropped at the dump site.
7. Darbhanga	(i) Darbanga Municipal Corporation, Darbhanga	160 TPD	120 TDP		0	On dump site	Saramohanpur
	(ii) Nagar Parishad, Benipur	40 TDP	4.5 Ton		NA	On dump site	KutnaChaur, Pipra, Ward No.-12
	(iii)Nagar Parisad, Jale	7.2 TDP	Nagar Parishad Jale is newly created ULB. The		Nagar Parishad Jale is newly created ULB.	NA	Bhatpokhra, Lowland Area, Ward No. 05.

			identification of land and construction of processing plant to treat solid waste is in process.		Identification of 5 acres of government land for sanitary landfill site is in process. As soon as Sanitary landfill site will be available legacy waste will be lifted and processed.		
(iv) Nagar Panchayat, Singhvada	5 TDP	0			NA	On dump site	NA
(v) Nagar Panchayat, Hayaghat	11TDP	0			NA	On dump site	NA
(vi) Nagar Panchayat, Bhedi	7 TDP	0			NA	On dump site	NA
(vii) Nagar Panchayat, Bharwara	1.26 TDP		Nagar Panchayat, Bharwara is newly created ULB. The identification of land and construction of processing plant to treat solid waste is in process.		Nagar Panchayat Bharwara is newly created ULB. Identification of 2.5 acres of government land for sanitary landfill site is in process. As soon as	NA	Nista Panchayat, Near Ward No.10

					Sanitary landfill site will be available legacy waste will be lifted and processed.		
(viii) Nagar Panchayat, Kamtaul-Ahiyari	1.4 TDP	Nagar Panchayat, Kamtaul-Ahiyari is newly created ULB. The identification of land and construction of processing plant to treat solid waste is in process.			Nagar Panchayat Kamtaul-Ahiyari is newly created ULB. Identification of 2.5 acres of govenmrnt land for sanitary landfill site is in process. As soon as Sanitary landfill site will be available legacy waste will be lifted and processed.	NA	Kamtaul Kothi, Lowland Area, Ward No. 05
(ix) Nagar Panchyat, Birol	8 TDP	4TDP	4TDP	4TDP	0	ON DUMP SITE	DumriGachhi
(x) Nagar Panchyat, Ghanshyampur	8.50 TDP	4.25 TDP	4.25 TDP	4.25 TDP	0	ON DUMP SITE	Ghanshyampur
(xi) Nagar Panchayat, KuseshwarAsthan East	8.33 TDP	4.33 TDP	4 TDP	4 TDP	0	ON DUMP SITE	Asama Pool
(xii) Deputy Development Commissioner, Darbanga	170 TDP	170 TDP	0	0	0	On WPU	NA

8. Katihar	(i) Nagar Nigam, Katihar	NA	1.5 TDP		Total Legacy Waste 157242 Ton and Vilas Garbage Management Pvt Ltd work order assigned for execution for time bound till 2025.	Bio Remediation and Bio-Mining	Work of setting up a plant for disposal of legacy waste has been started by the concerned agency and dumping site is located in UdamaRahika word no. 45.
	(ii) Nagar Panchyat, Amdabad	114.53 TDP	0	0	0	0	Dumping site in nagar panchayat Amdabad, Ward No. 09
	(iii) Nagar Panchyat, Barari	10 TDP	0	0	0	0	Dumping site in ward no 08
	(iv) Nagar Panchyat, Barsoi	08 TDP	0	0	0	0	Dumping site in Nagar Panchayat Barsoi Ward No. 3 near of sadbhawana maidan
	(v) Nagar Panchyat, Kursela	10 TDP	0	0	0	0	Dumping site in ward no 8 near NH31
	(vi) Nagar Panchyat, Manihari	95 TDP	0	0		0	Dumping site in ward no 08
	(vii) Village LohiaSwach Bharat Abhiyan	78 TDP	78 TDP	0	0	On WPU	NA
9. Motihari							
10. Munger	(i) Office of Nagar Panchayat, Munger as on date 26.12.2023.	88TDP	36TPD	52TPD	Apx 1.44 lac MT Legacy Waste is under	The RDF generated out of legacy	The waste generated on daily basic is

					remediation process, 90 percent work is complete, and the work will be fully completed by 28.02.2024.	waste remediation is supplied to cement Klin factories and inert waste such as soil etc is used for filling up low land area as per requirement.	transported to the dump site situated Churamba, Raiser, Munger Ward No. 19 under Municipal Corporation Munger where wet waste is processed for making, compost for treatment of solid waste construction of MRF centre under process at Munger Municipal Corporation and is expected to be completed by March 2024.
(ii) Office of Nagar Panchayat, Munger as on date 02.01.2024.	12,500 kg	No treatment plant exiting at Tarapur	No treatment plant at Tarapur	No treatment plant at Tarapur	No treatment plant at Tarapur	No treatment plant at Tarapur	Process is ongoing regarding this.
(iii) Office Nagar Panchayat, Asarganj	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv) Nagar Panchyat , Tarapur	12,500 kg	No treatment plant existing at Tarapur	No treatment Plant existing at Tarapur	Process is ongoing regarding this			
(v) Nagar Parishad, Haveli Kharagpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi) Nagar Panchayat, Sangrampur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vii) Office of Nagar Panchayat, Jamalpur as	45.6 TON	1.8 TON	43.8 TON	N/A	A part of wet waste is	The untreated solid waste is dumped	

	on date 21.12.2023.					utilized making compost.	in	at nayagaonkabargah ward no.15 jamalpur
11. Saharsa	As per report by Deputy Municipal Commissioner, Nagar Nigam, Saharsa							
	31.33 TPD		2.5 TPD	28.83 TPD	0	Transfer to dumpsite		Dumpsite in Gobaradha, Saharsa
12. Samastipur	Municipal Commissioner, Municipal Corporation, Samastipur	52.16 tpd	17.16 tpd	35 tpd	-	-		Muktapur, ward-07, Bhamrupur, ward-38, Kanhaiya Pohkar, ward-40
	Executive Officer, Municipal Corporation, Tajpur	24	0	24	NA	NA		Dumping done at private land on the request of land owner
	Executive Officer, Nagar Panchayat, Musrigharari	10 TPD	0	10 TPD	Nil	N/A		Nil
	Executive Officer, Nagar Panchayat, Singhia	Average 10-ton solid waste generated in Singhia Nagar Panchayat	0	10 ton	There is no legacy waste in Singhia Nagar Panchayat	N/a		In Singhia Nagar Panchayat dumping of solid waste area in barren land is 3 km away from the town
	Executive Officer, Municipal Corporation, Rosera	Average 15-ton solid waste generated in Rosera Municipal Council	Average 5-ton solid waste treated per day in Rosera Municipal Council	Rest 10-ton (dry waste)	There is no legacy waste in Rosera Municipal Council	N/a		In Rosera Municipal Council dumping of solid waste area in barren land is 5 km away from the town
	Executive Officer,	15	0	15	NA	NA		Dumping done at private land on the

	Municipal Corporation, Shahpur Patori						request of land owner
	Executive Officer, Municipal Corporation, Dalsinghsarai	21	4	17	NA	NA	Dumping done at private land on the request of land owner
	Nagar Parishad, Hajipur	92 TPD	72 TPD	20 TPD	Not Available	-	Solid Waste processed in the form of compost, Domestic composting and filling of low land Area in different locations.
	Nagar Parishad, Mahua	10.322 (TPD)	4.129 (TPD)	6.193 (TPD)	Legacy waste is not here	-	Solid waste is dumped into low lying land at various places.
	Nagar Parishad, Mahnar	16.9 TPD	16.9 TPD	0	Not Available	-	Solid Waste processed in the form of compost, Domestic composting and filling of low land in different Location.
	Nagar Panchayat, Patopur	7.76 TPD	4.6 tPD	3.16 TPD	Not Available	-	Solid Waste processed in the form of compost, Domestic composting and filling of low land Area in different location.
	Nagar	4.5(TDP)	2.97(TDP)	2.92(TDP)	N/A	-	Solid waste is

	Panchayat, Goraul						dumped into low lying land at various places.
	Nagar Panchayat, Jandaha	5.304 (TPD)	1.8564 (TPD)	3.4476 (TPD)	Legacy waste is not here	-	Solid waste is dumped into low lying areas at various places.
	Nagar Parishad, Lalganj	10.5 (TDP)	5.78 (TDP)	4.72 (TDP)	N/A	-	Solid Waste processed in the form of compost, Domestic composting and filling of low land Area in different locations.
14. Sitamarhi	(i) Municipal Corporation, Sitamarhi	66/TPD	2/TPD	64/TPD	NA	Transfer to dumpsite.	Khairwa land fill site, Sitamarhi
15. Aurangabad	32.8 TPD		02TPD	30.08 TPD	45 DAY	Wet Waste is being treated for the production of compost and legacy waste is not available	Dumping in private land chosen by outsourcing agency.
16. Nalanda	185 TPD		20TPD	165TPD	A tender is being floated for the treatment of legacy (REW NIT NO-7-EST/BSMC/2023. The process of finalizing the tender is being taken. Legacy	A tender is being floated for the treatment of legacy (REW NIT NO-7-EST/BSMC/2023. The process of finalizing the tender is being taken. Legacy	At present solid waste dumped near Kosuk. ( Revenue village + Lakhrava )

					waste treatment work will be done by selected agency.	waste treatment work will be done by selected agency.	
17. Sheikhpura	15.65 MLD approx.		7.73 TPD	42.31 TPD	00	Utilized treated waste like compost & rejected inert material is disposed.	Maur and Mahadev Nagar, Sheikhpura
18. Nawada	Nagar Parishad, Nawada as per date 02.02.2024	63 Tons	02 Tons	61 Tons	6600 Tons and treat legacy waste in year	Land filing	Solid waste is dumped by preparing a temporary dumping zone. The land fill site is proposed after it is ready. Garbage will be dropped at the dump site.
	Nagar Parishad, Warsaliganj as on 02.02.2024	8.2 tons	0.7 tons	7.5 tons	There are no legacy waste	Land filing	Solid waste is dumped by preparing a temporary dumping zone. The land fill site is proposed after it is ready. Garbage will be dropped at the dump site.
	Nagar Parishad, Hisua as on 02.02.2024	14 tons	02 tons	12 tons	550 tons and treat legacy waste within a year.	Land Filing	Solid waste is dumped by preparing a temporary dumping zone. The land fill site is proposed after it is ready. Garbage will be dropped at

							the dump site.
19. Khagaria	(i) Nagar Parishad, Khagariya	22.4 ton	0	22.4 ton	0	0	Solid waste is being dumped by preparing a temporary dumpsite zone. Land is being identifying for permanent disposal of garbage.
	(ii) Nagar Parishad, Gogri	12.4 ton	0	12.4 ton	0	0	
20. Saran	Nagar Nigam, Chapra	170 ton	20 ton	150 ton Tender Under Process	Tender Under Process		Waste is dumped at Katsa and ShyamChakBhagaar
	Nagar Panchayat, Ekma	1.5 ton	0.75	0.75	NIL	NIL	Barhopur Ward No. 15
	Nagar Panchayat, Dighwara	1.5 ton	0.75	0.75	NIL	NIL	Dumping site NP Parsa is tagged
	Nagar Panchayat, Kopa	1.5 ton	0.75	0.75	NIL	NIL	Work in Progress
	Nagar Panchayat, Manjhi	65 kg	NIL	NIL	NIL	NIL	Ward 04 opposite Main road
	Nagar Panchayat, Marhaura	1.3 ton	0.59	0.49	NIL	NIL	WPU built in Government Gachhi of Gram Panchayat Matjra, LaganiGahwar of Gram Panchayat Dhenuki, GhanpurGahwar of Gram Panchayat

							Bakwa.
	Nagar Panchayat, Masrakh	2.1 ton	0.72	0.72	NIL	NIL	Located in Hanumanganj
	Nagar Panchayat, Parsa Bazar	1 ton	NIL	NIL	NIL	NIL	Ward 01 HarpurParsa
	Nagar Panchayat, Rivilganj	Not calculated	NIL	NIL	NIL	NIL	NIL
	Nagar Panchayat, Sonpure	2.177	2.177	NIL	NIL	NIL	NIL
	District Water and Sanitation, Saran	50 kg approx./day/village	Approx.50kg/day/village	106 Gram Panchayat	March, 2024	Complete recycling is done by sending compost and waste plastic to plastic waste processing plant.	NA

## CATEGORY: CONSTRUCTION AND DEMOLITION WASTE

S.No.	a	b	
Data	Total per day generation of C&D waste within the ULB	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	
District			
1. Sheohar	Nil	Nil	
2.Lakhisarai	It has been reported by executive engineer, building division, lakhisarai 115 dated 12.01.2024 that: In all the construction works under Lakhisarai building division, N.G.T. Norms like covering the construction site with green mesh, dust prevention lights, arranging for watering, keeping the construction material safe etc. are followed.		
3. Bhagalpur	Nagar Nigam, Bhagalpur	08 MT/Day	No
	Nagar Parishad, Sultanganj	0.12 TPD	No plant, Self utilized by ULB
	Nagar Parishad, Naugachia	0.5 TPD	No Plant, Self utilized by ULB
	Nagar Panchayat, Kahalgaon	0	0
	Nagar Panchayat, Pirpainti	0	0
	Nagar Panchayat, Sabour	0.12 TPD	No plant, Self utilized by ULB
	Nagar Panchayat, Habibpur	0.07 TPD	No Plant, Self utilized by ULB
	Nagar Panchayat,	NA	NA

	Akbarnagar		
4. Bhojpur	NA		NA
5. Begusarai	Nager Nigam Begusarai		
	5.9 TPD (in Begusarai Municipal Corporation area)		Not established (DPR preparation is in progress)
6. Buxar	NA		NA
7. Darbhanga	(i) Darbanga Municipal Corporation, Darbhanga	1 TDP	No Plant, Self utilized by ULB
	(ii) Nagar Parishad, Benipur	NA	NA
	(iii) Nagar Parisad, Jale	NA	NA
	(iv) Nagar Panchayat, Singhvada	NA	NA
	(v) Nagar Panchyat, Hayaghat	NA	NA
	(vi) Nagar Panchayat , Bhedi	NA	NA
	(vii) Nagar Panchayat, Bharwara	NA	NA
	(viii)Nagar Panchayat, Kamtaul-Ahiyari	NA	NA
	(ix) Nagar Panchyat, Birol	0.11 TPD	No Plant, Self utilized by ULB
	(x) Nagar Panchyat, Ghanshyampur	0.13 TPD	No Plant, Self utilized by ULB

	(xi) Nagar Panchayat, KuseshwarAsthan East	0.12 TPD	No Plant, Self utilized by ULB
	(xii) Deputy Development Commissioner, Darbanga	NA	NA
	(xiii) Muzzafarpur		Bihar State Pollution Control Board has not issued consent order for establishment/operation of any unit for C & D Waste in Darbhanga District.
8. Katihar	(i) Nagar Nigam, Katihar	1 TPD	
	(ii) Nagar Panchyat, Amdabad	NA	NA
	(iii) Nagar Panchyat, Barari	NA	NA
	(iv) Nagar Panchyat, Barsoi	NA	NA
	(v) Nagar Panchyat, Kursela	NA	NA
	(vi) Nagar Panchyat, Manihari	NA	NA
	(vii) Village LohiaSwach Bharat Abhiyan	NA	NA
9. Motihari			
10. Munger	(i) Office of Nagar Panchayat, Munger as on date 26.12.2023.	02 TDP	Currently no plant is established at Munger ULB

	(ii) Office of Executive Engineer, Road Construction Department Munger as on date 03.01.2024	Under Road Division Munger, the following measures are taken for environmental protection/prevention of air pollution. 1. Water Sprinkling work is done for dust suppression. 2. Covered Transportation is done for transportation of construction materials. 3. Dry and wet dust control system. 4. Hot mix plant is operated on the basis of NOC obtained from Bihar State Pollution Control Board. Apart from this, measures for protection of environment are taken as per this site and work.	
	(iii) Office of Executive Engineer, Building and Construction Munger as on date 08.01.2024	It is reported that:- All the SOPs are being followed by Hon'ble National Green Tribunal, New Delhi in all the construction work related to this office. In the light of the instruction given by the Hon'ble National Green Tribunal, New Delhi a 50 KLD STP is being constructed in the Tetiyabambara Block Building Complex which is situated on the banks of the river.	
	(iv) Office Nagar Panchayat, Asarganj	NIL	NIL
	(V) Nagar Panchayat, Tarapur	3,750 kg	No plant
	(VI) Nagar Parishad, Haveli Kharagpur	NIL	NIL
	(vii) Nagar Parishad, Sangrampur	NIL	NIL
	(viii) Nagar Parishad, Jamalpur	NA	NA
11. Saharsa	As per report by Executive Engineer, Building Division, Saharsa		
	There is no data available in the office of the undersigned regarding amount of C & D waste generated per day within the District of Saharsa and no survey is being done	There is no plant established or any proposal to establish any plant for the treatment of C & D waste under Building Division Saharsa.	

	regarding this.		
12. Samastipur	Municipal Commissioner, Municipal Corporation, Samastipur	0.5 TPD	0
	Regional Officer, Bihar State Pollution Control Board, Begusarai		
	Mineral Development Officer, District Mining Office, Samastipur		
	Executive Officer, Municipal Corporation, Tajpur	NA	NA
	Executive Officer, Nagar Panchayat, Musrigharari	2.8 ton	Nil
	Executive Officer, Nagar Panchayat, Singhia	N/a	N/a
	Executive Officer, Municipal Corporation, Rosera	N/a	N/a
	Executive Officer, Municipal Corporation, Shahpur Patori	NA	NA
	Executive Officer, Municipal Corporation, Dalsinghsarai	NA	NA
	Executive Engineer, Vaishali BhawanPramandal, Hajipur		On the basis of guidelines received from Building Construction Department, Government of Bihar under Vaishali District, government schemes/government buildings like I.T.I. , Government Engineering College, I.T. The construction work of centers etc. is done on the site provided by the district administration. The rods, sand, cement etc. used in clean work are used only as per the design approved by the Building Construction Department. Plant for treatment of C & D Waste is not in operation by the Building Construction Department, Government of Bihar.

	Nagar Parishad, Hajipur	N/A	N/A
	Nagar Parishad, Mahua	N/A	N/A
	Nagar Parishad, Mahnar	N/A	N/A
	Nagar Panchayat, Patopur	N/A	N/A
	Nagar Panchayat, Goraul	N/A	N/A
	Nagar Panchayat, Jandaha	N/A	N/A
	Nagar Parishad, Lalganj	N/A	N/A
14. Sitamarhi	(i) Municipal Corporation, Sitamarhi	7/tpd	NA
15. Aurangabad	Name of institution	No. of Unit	Capacity
	Govt Engineering College At Arathua, Rafiganj, Aurangabad	01	160KLD
	Govt Polytechnic College at Aurangabad, Bihar	01	60KLD
	a.		
16. Nalanda	During road projects, construction and demoiiltion waste materials are generated in very less quantity annually, which is reused in required places and low land areas after manually treatment.	C & D waste treatment plant is not available.	
17. Sheikhpura	NIL	NIL	
18. Nawada	<p>1. Solid waste material generated during Road Construction and Maintenance are disposed off according to guidelines/rules under Construction &amp; Demolition Waste Management Rules, 2016. Material like bricks, aggregates, soil, etc are recycled &amp; reused and non-reusable materials are disposed off in landfills. Proper care is taken so that no material is disposed off directly into any waterbody. Guidelines related to pollution control and waste disposal are issued by the department after discussion with concerned Steering Committee time to time; Some of the general guidelines issued regarding the above are as follows: -</p> <p>a. Water Spraying are done supressing the</p>	<p>Recently Road Construction Department has directed field offices for proper disposal of Construction &amp; Demolition ( C&amp;D ) waste materials using C &amp;D waste management plant which are being established under Lohia Swachh Bihar Aviyaan by concerned authorities in all Bihar. The are five dams under irrigation division, Rajauli namely : (i) Phulwariya on Tilaiya River, (ii) Job on Khuri Road ( iii) Kol Mahadev on Bhusri River (iv) Puraini on local river (v) Tarakol reservoir on distribution of Nata River. Through all dams there are many canals are constructed since 40 years ago. Now a days only maintainence works are going on with guidelines:</p>	

	<p>construction dust.</p> <p>b. Construction materials which may cause construction dust are transported with cover.</p> <p>c. Use of Green Mesh/Cover to cover the construction activities.</p> <p>d. Soil and other materials produced during excavation are reused in the construction activities itself.</p>	<ol style="list-style-type: none"> <li>1. Materials like bricks, aggregated soil, etc are recycled &amp; reused and non-reusable material are disposed off in landfills. Proper care is taken so that no material is disposed off directly into the water body.</li> <li>2. Water spraying are done to suppress the construction dust.</li> <li>3. Construction materials which may cause construction dust are transported with cover.</li> <li>4. Use of Green Mesh/Cover to cover the construction activities.</li> </ol> <p>Soil and other materials produced during excavation are reused in the Construction Activities itself.</p>																														
19. Khagaria	<p>Scraping and demolition of old bridges/culverts and old road layers is done at low level during construction. There are two types of materials in it.</p> <p>Servicable&amp;Unservicable, Serviceable Materials are reused in Road Work and Unservicable Materials are reused in Road Flakes.</p>	There is no need of treatment plant for this type of solid waste.																														
20. Saran	<table border="1"> <tr> <td>Nagar Nigam, Chapra</td> <td>5 ton</td> <td></td> </tr> <tr> <td>Nagar Panchayat, Ekma</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Dighwara</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Kopa</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Manjhi</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Marhaura</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Masrakh</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Parsa Bazar</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Rivilganj</td> <td>NIL</td> <td>NIL</td> </tr> <tr> <td>Nagar Panchayat, Sonpure</td> <td>NIL</td> <td>NIL</td> </tr> </table>	Nagar Nigam, Chapra	5 ton		Nagar Panchayat, Ekma	NIL	NIL	Nagar Panchayat, Dighwara	NIL	NIL	Nagar Panchayat, Kopa	NIL	NIL	Nagar Panchayat, Manjhi	NIL	NIL	Nagar Panchayat, Marhaura	NIL	NIL	Nagar Panchayat, Masrakh	NIL	NIL	Nagar Panchayat, Parsa Bazar	NIL	NIL	Nagar Panchayat, Rivilganj	NIL	NIL	Nagar Panchayat, Sonpure	NIL	NIL	
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Nagar Panchayat, Parsa Bazar	NIL	NIL																														
Nagar Panchayat, Rivilganj	NIL	NIL																														
Nagar Panchayat, Sonpure	NIL	NIL																														

	District Water and Sanitation, Saran	NIL	NIL
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**CATEGORY: INDUSTRIAL EFFLUENT DISCHARGE**

S.No.	a	b	c	d	e
Data	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from CETP an ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
District					
1. Sheohar	N/A	N/A	N/A	N/A	N/A
2. Lakhisarai	It has been reported by the Regional Officer letter number 48, Barauni, dated 09.01.2024: There is an industrial area in Lakhisarai district in which air pollution prone industries like Arwa Rice Mill are established. Rice husk from Arwa Rice Mill is used as fuel in boilers. There are 5 rice mills established in this district and treatment plants for the produce produced from them (ETP) have been established. The effluent waste is used as irrigation in the fields. There is no Common Effluent Treatment Plant (CETP) operating in the district. The effluent from the industrial unit located in Lakhisarai district is not discharged into the river. The collection and disposal of solid waste/domestic waste generated in the district is done through the local body.				
3. Bhagalpur	Total Industry-21 Effluent treated industry-7 Untreated Industry-14	0.369 MLD	SPCB monitors the compliance of provisions of Water Act, 1974 of the water polluting industries (Consentee) twice in a year and action	1. No industry covered by CETP in Bhagalpur  2. 7 industries covered by ETP	NA

			against the defaulting industries is taken under the provisions of said Act. All the industries of the district falling under 17 categories of industries and other industries as per the guidelines of the CPCB are directed to install OCEMS to get real time data for quantity of treated effluent and necessary action are initiated through SPCBs against the industries not meeting the standards.	Sl. No.	Name of Industry	Capacity (in MLD)	
				1	BhalotiaFabtexPvt. Ltd. Barari Industrial Area, 9431213187	0.035	
				2	JJR Spin Textiles Ltd., Jagdishpur, 9331295987	0.005	
				3	NTPC Ltd. Kahalgaon	0.3	
				4	Shankar Motors Pvt. Ltd., Sabour Road, 9363632373	0.003	
				5	Synergy Waste Management Pvt. Ltd., 9212310082	0.015	
				6	VikramshilaDugdhUtpadakSahkari Sangh Ltd., 6412404769	0.3	
				7	Wonder Crafts, 9431214873	0.003	
				Total		0.661	
4. Bhojpur							

5. Begusarai	District Industry Centre, Begusarai			Bihar State Pollution Control Board, Barauni	
	<p>N.T.P.C., H.U.R.L, Sudha Dairy, I.O.C.L, Barauni, Begusarai and other units do not discharge any effluent to the River Ganga. All effluents are being treated, reused and recycled within project. All units maintain a zero liquid discharge.</p>	<p>N.T.P.C., H.U.R.L, Sudha Dairy, I.O.C.L, Barauni, Begusarai and other units have their total daily generation about 80-120 m<sup>3</sup>/day, 119 cum/hr, 10m<sup>3</sup>/day and nil, respectively. Effluent that is being generated is treated in effluent treatment plant (ETP).</p>	<p>Effluents are treated in the ETP through chemical treatment.</p>	<p>N.T.P.C., Sudha Dairy, I.O.C.L, H.U.R.L have their solid waste generation as 3000 MT/Day, 170 kg/day, 15-18 MT/day and nil, respectively. N.T.P.C. disposes through authorized recyclers. H.U.R.L follows the environment pollution control laws. Sudha Dairy uses sludge as manure and gives rest of the waste to scrap vendor. I.O.C.L uses bioremediation measures and approved recyclers to treat the waste.</p>	<p>There are two industrial areas in the district, Barauni Industrial Area, Tilrath and Industrial Growth Center. In Barauni Industrial Area, mainly air pollution prone industries like Arwa Rice Mill, Carbon Unit etc. are established. Due to which the possibility of water pollution is negligible. Arrangements have been made to control the</p>

					effluent generated from water industries and it does not discharge outside the premises of the industrial area. There is no CETP established in the district. There is no industrial effluent discharge into the river in Begusarai district. In the district, rice husk from Arwa rice mill is used as fuel in boilers. Disposal is done through the local body.
6. Buxar	NA	NA	NA	NA	NA
7. Darbhanga	Treatment Plan has been established for the effluent emitted by the units established in district	The effluent emitted by the units in Darbhanga	There is a provision to install and regularly operate effluent treatment	The proposal related to CETP in Darbhanga District has not yet been received by the regional office. ETPs have been established by the effluent emitting units located in the district, which are	Solid waste generated by the units has not been

	Darbhanga and no effluent of any kind is released into natural water sources like rivers, ponds which is inspected by the official from time to time.		district has not been calculated.	plants in established industrial units.	operated regularly. Investigation reports are also submitted from time to time to the council office.	calculated. Disposal of bio-medical waste generated from registered health centres in Darbhanga District is done by Massers Medicare Management Pvt Ltd, Muzzfarpur.
8. Katihar	No such Industrial Unit		NA	NA	NA	NA
9. Motihari						
10. Munger	(i) Office of Bihar Industrial Area Development Authority, Munger as on date 24.12.2023	No	160 kl/day	Aerobic and Anaerobic Treatment of Waste	YES	180 KG
	(ii) Office of District Industries Centre, Munger as on date 27.12.2023	Not any industrial unit discharging the effluent untreated in river ganga. 04 units reuse	Details on Annexure II	The manner of treatment of the Industrial Waste are:- 1. Activated Sludge Process 2. Aerobic 3. USAB - For Anaerobic	Details on Annexure II	Notary Industrial Units Discharging Solid Waste

		water itself after treatment of waste water ( Details on ANNEXURE ii)		Treatment Aerobic process followed by Tertiary Process & Sludge Dewatering Process		
	(iii) Office of Nagar Panchayat, Asarganj	NIL	NIL	Nil	NIL	NIL
	(VI) Nagar Panchyat Tarapur	No industrial unit is running in this ULB ( Tarapur )	00	00	00	00
	(vi) Nagar Parishad, Haveli Kharagpur	NIL	NIL	Nil	NIL	NIL
	(vii) Nagar Parishad, Sangrampur	NIL	NIL	Nil	NIL	NIL
	(viii) Nagar Parishad, Jamalpur	NA	NA	NA	NA	NA
11. Saharsa	As per report by General Manager, District Industry Centre, Saharsa					
	No industrial unit within Saharsa district discharges effluent, whether treated or untreated, into the Ganga or its tributaries, including the Koshi	There is no daily generation of such	Since there are no industrial units generating waste, information on the	Due to the absence of industrial units producing waste, there is no effluent analysis available from CETP or ETP.	The per day generation, treatment, and disposal of	

	river.	industrial waste within the district.	treatment of such waste is not applicable.		industrial solid waste are not available, as there are no such industrial units in the district.
	Regional Officer, Bihar State Pollution Control Board, Begusarai	There is one industrial zone established in Samastipur district where 'usna' rice mill is situated from which water pollution is possible. Effluent treatment plant has been established at Usna Rice Mill. The treated effluent generated is used as irrigation in the fields. Besides, there is a possibility of water pollution due to the effluents coming from two highly polluting industries in the district namely M/s Mangarh Sugar and Energy Limited (Hasanpur Sugar Mill) and M/s Samastipur Dairy (unit of Mithila Milk Producer Cooperative Union Limited). Effluent treatment plants have been installed by these industries. It is monitored by the Central Pollution Control Board (CPCB). Online Continuous Effluent Monitoring System (OCEMS) has been installed to monitor possible effluents/emissions from these highly polluting industries and its data is transferred online to the portal of CPCB and Corporation. There is no CETP established in the district. There is no industrial effluent discharge into the river in Samastipur district. The bagasse coming out of Arwa Rice Mill in the district is used as fuel in the boiler. The waste generated from the industrial area is disposed of through the local body.			
13. Vaishali	Executive General Manager, District Industries Centre, Vaishali	An investigation was conducted by regional industry extension officials. It has been reported by the Industrial Extension Officer that there is no such unit operating in his area, which pollutes the Ganga or its tributaries.			
	Bihar State Pollution Control Board, Patna	Preventing discharge of Industrial/sewage effluent in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/STPs/CETPs.	<b>Prevention of Industrial Discharge:</b> > There are no significant industrial establishments on the main stem of river Ganga. The major operational industries located on the bank of river Ganga in the Bihar stretch are M/s NTPC Barh, M/s NTPC Kaholgaon, M/s NTPC Barauni, IOC, Barauni Oil Refinery and ITC Munger. There is no discharge from aforesaid industries into Ganga river. All aforesaid units		

			<p>have installed Effluent Treatment Plant (ETP) and maintaining ZLD (Zero Liquid Discharge).</p> <ul style="list-style-type: none"> <li>➤ Bihar State Pollution Control Board has identified a total of 78 Grossly Polluting Industries (GPIs). These include 04 units in Vaishali district. The Central Pollution Control Board has identified technical institutes as Third Party Agency (TPA) for the inspection of GPI units located in different districts of Bihar every year for ensuring environmental compliance. All GPIs have installed ETP for treatment and disposal of their effluent. Major industrial sectors viz. distillery, pulp and paper (waste paper recycling units), slaughter houses, oil refinery have adopted Zero Liquid Discharge (ZLD) system by having suitable treatment and recycling of treated effluent. Sugar mills have been directed for treating and utilization of treated effluent for irrigation purposes.</li> <li>➤ Central Pollution Control Board has identified technical institutes (National Sugar Institute (NSI), Kanpur and NIT, Patna) as Third Party Agency for inspection of GPIs located in different districts of Bihar for verification and functioning of their ETPs.</li> <li>➤ Proper directions are issued to GPIs based on inspection report submitted by the Third Party Agency to ensure the proper functioning of ETPs established by the industry.</li> </ul>	
		<p>Measures taken for closing the defaulting units, till compliance without necessary ETPs/STPs as the case may be and ensuring compliance of Environmental norms.</p>	<p>Board has issued a total of 22 Proposed Direction for Closure to the concerned defaulting GPI units for not ensuring environmental norms during 2023-24. These include 02 units in Vaishali district. Board shall issue</p>	

					appropriate direction for closure in case of non-compliance of the direction.																			
					<p>Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.</p> <p>Bihar State Pollution Control Board has also levied and collected environmental compensation of Rs. 39,68,97,575/- so far from the violators under 'Polluter Pays' Principle as hereunder:-</p> <table border="1"> <thead> <tr> <th>Year</th> <th>Amount</th> </tr> </thead> <tbody> <tr> <td>2022-23</td> <td>Rs. 4,03,86,417/-</td> </tr> <tr> <td>2021-22</td> <td>Rs. 3,62,60,240/-</td> </tr> <tr> <td>2020-21</td> <td>Rs. 4,97,10,000/-</td> </tr> <tr> <td>2019-20</td> <td>Rs. 4,19,50,000/-</td> </tr> <tr> <td>2018-19</td> <td>Rs. 1,53,81,000/-</td> </tr> <tr> <td>2017-18</td> <td>Rs. 19,84,00,000/-</td> </tr> <tr> <td>2016-17</td> <td>Rs. 1,48,10,000/-</td> </tr> <tr> <td><b>Total</b></td> <td><b>Rs. 39,68,97,657/-</b></td> </tr> </tbody> </table>	Year	Amount	2022-23	Rs. 4,03,86,417/-	2021-22	Rs. 3,62,60,240/-	2020-21	Rs. 4,97,10,000/-	2019-20	Rs. 4,19,50,000/-	2018-19	Rs. 1,53,81,000/-	2017-18	Rs. 19,84,00,000/-	2016-17	Rs. 1,48,10,000/-	<b>Total</b>	<b>Rs. 39,68,97,657/-</b>	
Year	Amount																							
2022-23	Rs. 4,03,86,417/-																							
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<b>Total</b>	<b>Rs. 39,68,97,657/-</b>																							
14. Sitamarhi	(i)Municipal Corporation, Sitamarhi	N/A	N/A	N/A	N/A	N/A																		
15. Aurangabad	<p><b>Key Pollution Issue</b></p> <p>Industrial Pollution Discharge of Effulents in the tributaries of ganga river and in the main stream assessment of effluents from all industrial area may be provided. Performance report and timeline for establishment new CETP may also be furnished.</p>	<p><b>Status</b></p> <p>In Aurangabad district, no industrial effluent is discharged into Ganga river/tributary river. CETP has not been established in the industrial area located in Aurangabad District.</p>																						

Other (if any)

Bihar State Pollution Control Board collects and analyses water samples of Punpun River near Obra in Aurangabad District and Son River near Indian Railway Electricity Corporation Limited (BRBCL) Navinagar every month. The analysis obtained shows that except the number of bacteria in the rivers, other parameters have been found to be as per the prescribed standards. The analysis report of last one year is as follows :

River water quality mointoring at Aurangabad :-

District	Name of mointoring location	Name of water body	Sampling date	PH	Dissolved O2 ( mg/l)	BOD ( mg/l)	COD ( mg/l)	Total Suspended Solids	Total Coliform MPN( 100ml)	Fecal Coliform MPN(100ml)
Aurangabad	River Punpun at OBRA Aurangabad	PUNPUN	12.01.2023	7.83	8.6	1	5	10	160000	92000
			14.02.2023	8.2	8.1	1.4	12	14	160000	35000
			28.03.2023	7.82	7.3	2	16	16	17000	7900
			29.08.2023	7.81	8	1.1	8	80	17000	13000
			20.09.2023	7.63	7.2	2.1	20	20	11000	7900
			20.10.2023	7.59	7.9	1.3	12	14	17000	13000

River water quality mointoring at Aurangabad :-

District	Name of mointoring location	Name of water body	Sampling date	PH	Dissolved O2 ( mg/l)	BOD ( mg/l)	COD( mg/l)	Total Suspended Solids	Total Coliform MPN( 100ml)	Fecal Coliform MPN(100ml)
Aurangabad	River SONE AT Water Intake Point Bhartiya Rail Buali Co. Ltd( BRBCL) Navinager, Aurangabad	SONE	12.01.2023	7.42	7.5	1.9	16	10	92000	35000
			14.02.2023	8.1	8.5	1	8	10	28000	14000
			23.04.2023	7.85	7.5	1.9	16	18	3300	1100
			08.05.2023	8.01	7.8	1.6	12	18	2300	780
			27.06.2023	7.34	7.7	2.1	20	14	7900	4900
			30.08.2023	7.28	7.5	2.6	24	14	9200	5400
			20.09.2023	7.68	7.7	1.7	16	224	17000	13000
			30.10.2023	7.56	8.2	1.3	12	32	3300	2300

16. Nalanda

Not related to Nalanda District

NIL

ETP

NIL

NIL

17. Sheikhpura	NIL	NIL	NIL	NIL	NIL
18. Nawada					
19. Khagaria	0	NA	An industrial park of food based industries has been established in Khagaria district in which SangulaBhaiyar Treatment Plant (CETP) has been established. In the district, the rice husk coming out from Astha Rice Mill is used as a fuel and the waste coming out from Paarna units is used in making fertilizer in the unit premises.	No industrial effulentis discharged into the river in Khagariya District.	Rice Husk from Arwa Rice Mill in the district is used as fuel. Also , he waste generated from the food park units is used to make compost in the unit premises. The waste generated from industrial areas can be disposed of through the local body. Information about solid waste generated in urban areas can be obtained from the local body level.
19. Saran	Bihar Industrial Area Development Authority (BIADA), Patna	No industrial zone within Saran District	NA	NA	NA



	<p>Furthermore, satellite sensors captured return signals from surface objects which include roof-tops and tree canopy which is finally recorded as land, although these stand on inundated areas.</p> <p>A composite of many such images acquired for different areas at different times provides a visualisation of entire monsoon season. Such a composite enables us to have an idea of the vigour and arial coverage of flood and storm events across the state.</p> <p>Satellite based observation of flood events helps us understand the natural process in a better way but it cannot be sued for all kinds of statistical data generation, like area affected by a flood event, recurrence of flood event, time of stay, etc. Local knowledge and assistance from field personnel is compulsory for authenticating or finalizing any statistics.</p> <p>In the present case we have gathered information from our field offices as well as from those of other concerned departments like Disaster management and Agriculture Department. Based on inputs provided by them, satellite image generated mosaics have been duly modified by adding or eliminating areas.</p> <p>The final table of district-wise flood prone area has been generated using geo-processing and may be treated as a guiding estimate.</p>		
3. Bhagalpur	Executive Engineer, Flood Control Division, Bhagalpur	Executive Engineer, Flood Control Division, Bhagalpur informed through his letter no. 28 dated 09.01.2021 that the information received from Water Resources Department, Flood Management Improvement Support Centre, Patna Swara Regional Star, Disaster Management Department and Agriculture Department and On the basis of	NA

	<p>satellite map etc., the flood prone area under Bhagalpur district has been determined on the flood prone area map. 229350 hectares of area under Bhagalpur district is flood affected, which is 90 percent of the area of Bhagalpur district.</p>	
<p>Executive Engineer, Growth Control Division, Navgachia</p>	<p>1. Under the working area of Flood Control Division, Navagachiya, Raghapur Khairpur embankment is constructed on the left side of river Ganga and embankment from Jahanvi Chowk to IsmailpurBindtoli, in which there is no encroachment.</p> <p>2. Under the working area of Flood Control Division, Navagachia, TrimuhaniKursola embankment, LattipurNarayanpur and Nagarpara embankment are constructed on the right side of Kosi river,</p>	<p>NA</p>

		in which there is no encroachment.	
4. Bhojpur			
5. Begusarai	Executive Engineer, Flood Control Division, Begusarai		
	Demarcation of flood plain zones has not been done by the state government. However, this division takes necessary steps to remove encroachment from the lands/embankment owned by this division.		Under jurisdiction of this Division, no toxic Pollutants disposed in river Ganga.
6. Buxar	NA		NA
7. Darbhanga	Executive Engineer, Flood Control Division, Darbhanga	River Ganga is 50 to 60 km away from Darbhanga District. Tributaries of river Ganga like Bagmati, Khiroi, Raxi etc flowing from the Darbhanga Distric. For redefine the flood plain and regulatory zones in respect of prevailing geographical hydrological and social conditions for the state of Bihar has requested by WRD. The reply is still awaited	As per detail given in previous column.
8. Kathiar	Flood Control Divison, WRD, Katihar	NO Under Flood Control Divison, River Ganga	Under juridications of Flood Control Division, Katihar no any tributaries join River Ganga. And no any encroachment in entire ganga reach of River Ganga, hance no any discharge of Pollutant.

		<p>Starts from Singla Tola ( Block Amdabad, up to West Bengal Border.( Total Length – 33km ).</p> <p>In the entire reach under the flood control division, Katihar. There is no encroachment on the flood plain zone in the Katihar District.</p>	
9. Motihari			
10. Munger	<p>(I) Office of Executive Engineer, Flood Control Division dated 08.01.2024.</p>	<p>Report on Flood Prone Area Assessment using Satellite Images and Field Information.</p> <p>The present assessment of flood prone area in Bihar has been made using satellite images acquired during monsoon period added field observation and local knowledge.</p> <p>Satellite with RADAR sensor, are capable of acquiring image of inundated land surface even during cloudy weather therefore near real time situation is captured as image.</p> <p>It is notable that all flood events are is not captured days or weeks after the event when a satellite is available.</p> <p>Another limitation is the area coverage; images are captured only for a small area at a time.</p> <p>Furthermore, Satellite sensors capture return signals from surface objects which include roof tops and tree canopy which is finally recorded as land; although these stand on inundated areas.</p> <p>A composite of many such images acquired for different areas at different time provides a visualization of entire monsoon season. Such a composite enables us to have an idea of viaour and areal coverage of flood and storm event across the state.</p> <p>Satellite based observation of flood event helps us understand the natural process in a better way but is cannot be used for all the kinds of statistical data generation, like area affected by a flood event, recurrence of flood event, time of stay etc. Local knowledge and assistance from field personnel is compulsory for authenticating or finalizing any statistics.</p> <p>In the present case, we have gathered information from our field offices as well as from those other concerned departments like Disaster Management and Agriculture Department. Based on inputs provided by them, satellite image generated mosaics have been duly modified by adding or eliminating areas.</p>	

		Munger District Area (Hect.) = 140270 Munger District Flood Area (Hect) = 70851  Munger District Flood Area = 51%
	(iii) Office of Nagar Panchayat, Asarganj	NIL
	(iv) Nagar Panchyat , Tarapur	No flood zone
	(v) Nagar Parishad, Haveli Kharagpur	NIL
	(vi) Nagar Parishad, Sangrampur	NIL
	(vii) Nagar Parishad, Jamalpur	NA
11. Saharsa	As per report by Executive Engineer, East Koshi Embankment Division, Supaul	
	The flood plain zone has been demarcated in between East Koshi Embankment and Western Koshi Embankment (Eastern Embankment from Km 40.00 to 84.00). There is no extent of industrial encroachment in the flood plain zone.	There is no industrial encroachment by the side of the river Koshi in the district, hence there is no significance of direct discharge of pollutants.
	Office of the Executive Engineer,	Under this division, from the meeting point of Gandak and  Therefore, the conditions mentioned in the above-mentioned order of the Honourable NGT like - The flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District. The details of direct discharge of pollutants by

	Flood Control and Drainage Division, Lalganj	Ganga rivers (Tersia-Ramchaura) to the left bank of the left channel at Hasanpur border, the right bank of the left channel at RaghonpurDiyara and the left bank of the right channel during the flood period, there will be damage/erosion caused by flood during the flood period. To protect against floods, flood fighting works and also to repair the erosion/damage caused by floods after the flood period, only flood fighting works/drainage prevention works are carried out. In which there is no structure of any kind (hydro project/embankment etc.).	the encroachers by the site of the river Ganga and its tributaries in the District. The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries - the report related to this should be considered as void.
14. Sitamarhi	(i) Municipal Corporation, Sitamarhi	There is no encroachment of any kind in the flood prone area	There is no discharge of water in the Ganges and its tributaries

	under this division	
15. Aurangabad	Unachieved.	
16. Nalanda	No demarcation of flood plain zone have been done in Giriyak, Katisarai, Rajgir, Silao, Ben, Biharsharif, Harnaut, Rahui, Bind, Asthawan, Noorsarai, Ekangarsarai, Islampur, Karaiparsuri, Hilsa, Parwalpur, Tharthari, Chandi, Nagarnausa, and Sarmera Block of Nalanda District.	There is no significance case of direct discharge of pollutants by the side of the river Ganga and its tributaries in Giriyak, Katisarai, Rajgir, Silao, Ben, Biharsharif, Harnaut, Rahui, Bind, Asthawan, Noorsarai, Ekangarsarai, Islampur, Karaiparsuri, Hilsa, Parwalpur, Tharthari, Chandi, Nagarnausa, and Sarmera Block of Nalanda District. Pollutants is being collected by sewer lines laid down by concerned department. Solid/Domestic wastes from houses and commercial establishments is being collected on daily basis by local municipal authorities.
17. Sheikhpura	NA	NA
18. Nawada	There is no encroachment in flood plain zone, No river area of Nagar Parishad. Warisaliganj	NA
19. Khagaria	The flood plain zone has not been demarcated yet.	NA
20. Saran		

## CATEGORY: BIO-MEDICAL WASTE

S.No.	a	b
Data	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
District		
1. Sheohar		

2. Lakhisarai	<p>It has been reported by Civil Surgeon-cum-Secretary District Health Committee Lakhisarai letter no. 1316 dated 10.01.2024 that:</p> <p>a) 180 kg/Day, 140 kg/Day- Total 320 kg/Day b) Synergy Bio Waste Management Ltd. Bhagalpur 3 Bucket System</p> <p>Methods of Disposal- Segregation, Collection, Disposal.</p>		
	<p>Regional Officer has informed by letter no. 48 dated 09.01.2024 that: In the year 2022-23, the amount of biomedical waste generated from hospitals/test centres of Lakhisarai district has been found to be 108 kg per day, which is disposed through Common Bio Medical Wastes Facilities (CBWTF). M/s Synergy Management Pvt. Ltd., District Bhagalpur has been authorized to collect and dispose biomedical waste through CBWTF through which the work of collection, disposal and disposal of waste is done.</p>		
3. Bhagalpur	Civil Surgeon, Bhagalpur	46797.90 KG	In Bhagalpur District Bio Medical Waste is disposed by SYNERGY Waste Management Pvt. Ltd.
	Nagar Parishad, Naugachia	2 KG/day	Collection and Disposal by SYNERGY Waste Management Pvt. Ltd.
	Nagar Panchayat, Kahalgaon	0	Through Agency
	Nagar Panchayat, Sabour	1 KG	Collection and Disposal by SYNERGY Waste Management Pvt. Ltd.
4. Bhojpur			
5. Begusarai	Civil Surgeon, Begusarai		Bihar State Pollution Control Board, Barauni
	On an average, 130-135 kg of Biomedical Waste is collected daily from all the government medical institutions under Begusarai District Health Department by Synergy Waste Management Private Limited, Bhagalpur. Treatment and disposal is done by Common Biomedical Waste Treatment Facility (CBMWTF) Synergy Waste Management Pvt. Ltd. Bhagalpur.		In the year 2022-23, the amount of biomedical waste generated from hospitals/test centers of Begusarai district has been found to be 158 kg per day, which is disposed through Common Biomedical Waste Facilities (CBWTF). M/s Synergy Waste Management Pvt. Ltd. District-Bhagalpur has been authorized to collect and dispose of biomedical waste (BMW) through CBWTF, through which the work of collection, treatment and disposal of BMW is done.
6. Buxar	0.25 Ton		NA
7. Darbhanga	The Civil Surgeon Cum Member Secretary, Darbhanga, Bihar	Quantity of waste per day: 678 kg (Yellow/Red/White/Blue)	Process of waste disposal:  Yellow: Incineration Red: Autoclave & Shredding White: Autoclave & Sharp Pit Disposal

			Blue: Autoclave & Shredding & Recycling
8. Katihar	Civil Surgeon Office, Katihar	126.53 KPD	All treatment and disposal is done by Synergy Waste Management Pvt. Ltd Within Katihar District.
9. Motihari			
10. Munger	(I) Office of Municipal Corporation dated 26.12.2023	Approx 0.2 Ton Domestic Bio Medical Waste is Generated in Munger ULB.	Munger ULB has outsourced the treatment and Disposal of Bio- Medical Waste.
	(II) Office of Civil Surgeon , Munger dated 02.01.2024	There are 1130 kg /day Bio Waste product collect in Munger District	Yellow waste – Incineration Red Waste – Autoclave Edder White Waste – Sharp Pit
	(III) Office of Bihar Industrial Development Area dated 24.12.2023	0.4 kg	Through Authorise Recycler.
	(IV) Office of Nagar Panchyat, Asarganj	NIL	NIL
	(V) Nagar Panchyat , Tarapur	750 kg / DAY ( Approx)	No existing treatment plan
	(vi) Nagar Parishad, Haveli Kharagpur	NIL	NIL
	(vii) Nagar Panchyat, Sangrampur	NIL	NIL
	(viii) Office of Nagar Parishad, Jamalpur dated 21.12.2023	3.97 kg	Collecting and Disposal is Done by Synergy Waste Management pvt Ltd.
11. Saharsa	As per report by District Mining Officer, Saharsa		
	Average Bio-waste generated in Saharsa district 92.6 kg per day in Health Facilities		Nil
	Regional Officer, Bihar State Pollution Control Board, Begusarai	In the year 2022-23, hospitals/diagnostic centres in Samastipur district were found to have generated bio-medical waste (BMW) to the tune of 711 kilograms per day. The disposal thereof is done through Common Bio Medical Waste Facilities (CBWTF). Messrs. Medicare Environmental Management Pvt. Ltd., District- Muzaffarpur are authorised to collect and dispose of BMW, and the collection, treatment and disposal of such waste is done through such aforesaid agency.	

	Civil Surgeon, Samastipur	<ul style="list-style-type: none"> <li>Pvt. HCE's Quantity of Waste per Days, 475 KG (Yellow-398 KG/Red-32 KG/White &amp; Blue- 45 KG)</li> <li>Govt. HCE's Quantity of waste per days, 176 KG (Yellow-156 KG/Red- 8 KG/ White &amp; Blue- 12 KG)</li> </ul>		Yellow Waste: Incineration, Red Waste: Autoclave & Shredding, White Waste: Autoclave & Sharp Pit disposal, Blue Waste: Autoclave & Shredding & Recycling.									
	Civil Surgeon, Vaishali			Disposal of bio-waste generated from all types of health institutions operating in the district, Medicare Environmental Management Pvt. Ltd., Muzaffarpur.									
14. Sitamarhi	(i) Municipal Corporation, Sitamarhi												
15. Aurangabad	Area City/Town	Total no of HCF	Dumping Site	EC/C TE/C TO	Total waste generated	Waste segregated	Total treated waste	CBWTF/ Capacity	Camical analysis of waste	Ilegal dumping sites and remediation plan	Proposed under construction project		
	Aurangabad	163	Gaya	CTE and CTO	9518.24	9518.24	9518.24	Incinerator 300kg/hr shredder 300 kg/hr Authoclave 300kg/hr	No	No	No		
	a.												
	Status of CBWTF ( Installed/Proposed)				EC/CTE/CTO Status				Capacity of CBWTF				
	Installed				Vaild CTO				Incinerator 300kg/hr Shredder 300kg/hr Autoclave 300kg/hr				
	b.												

	No. of health care facility	No. of beds	Total BMW Generation	Total Treatment Capacity	Gap if any
	163	521	9518.24	19800 kg/day	No
16. Nalanda	a. Total 150kg/Approx) Bio Medical Waste generated in the District.		M/s Sangram Mediserve Pvt. Ltd is authorised Agency through IGIMS, Patna responsible for collect, treatment and disposal of the the Bio Medical Waste on daily basis.		
17. Sheikhpura	10kg/day/approx.		Bio Medical waste are disposed through authorized Biomedical waste disposal agency.		
18. Nawada	10kg/day/approx.		Bio Medical Waste are disposed through authorized Bio Medical waste disposal agency.		

19. Khagaria

- a. The daily amount of biomedical waste generated from hospitals/test centres of Khagaria District in the year 2022-23 has been Found to be 155kg per day.
- b. Its disposal is done through Common Biomedical Waste Facilities (CBWTF) . M/s Synergy Waste Management Pvt. Ltd District-Bhagalpur has been authorized to dispose of biomedical waste (BMW) by incineration through CBWTI. Through which the work of lifting, treatment and disposal of BMW is done.

Report Month : December 2023

S.NO	Name and Address of the Health Care Facilities	Availability of BMW Bins/Consumables (Yes/No)	Number of Days BMW Vehicles Picked the waste ( Refer lockbook at Facility)	Category Wise Bio Medical Waste generated and picked up from Health Care Facility ( in a month ) (kg)			
				Yellow	Red	White	Blue
1.	CHC, ALAUU	yes	19	160 kg	2.5kg	1kg	0.5kg
2.	PHC,	yes	13	17kg	39 kg	0 kg	0 kg
3.	CHC, CHAUTHAM	yes	26	240kg	3 kg	2 kg	1 kg
4.	MALPA	yes	11	24kg	1 kg	1 kg	1 kg
5.	RH, GOGRI	yes	26	335kg	139 kg	0.22 kg	0.350 kg
6.	PHC, MANSI	yes	26	109kg	67 kg	0.250kg	0.250 kg
7.	CHC, PARBATT	yes	26	555kg	10 kg	0	0
8.	PHC KHAGARIA	yes	22	20kg	4.5 kg	0.100 kg	0.100 kg
9.	SADAR HOSPITAL, KHAGARIA	yes	25	885kg	109kg	0.400 kg	0.300 kg

20.Saran	Civil Surgeon Office, Chhapra Saran	Per day total approx. 145.6 kg bio medical waste generation in Govt. Hospital facility of Saran District	Medicare Environment Management Pvt. Ltd. Muzaffarpur is the authorized agency from State Health Society, Bihar
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## CATEGORY: MINING

S.No.	a
Data	Number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016
District	
1. Sheohar	
2. Lakhisarai	Mineral Development Officer Lakhisarai has reported vide letter no. 66 dated 10.01.2024 that: In the financial year 2023-24, 625 raids, 66 FIRs, 16 arrests were made in connection with illegal mining/transportation/storage, 103378 sand (CFT), 10186 stone/ballast (CFT), 1800 soil. (C.F.T.), 650 Dust (C.F.T.) which is the number of vehicles 671, the amount recovered by the court is 17. Lakh and the amount of fine is 464.82 Lakh.
3. Bhagalpur	04 cases  As per enforcement and monitoring Guidelines for Sand Mining (EMGSM-2020) and Sustainable management Guidelines, 2016, in Bhagalpur

District out of approved 30 sand ghats (09 units), 15 sand ghats (04 units) have been settled and remaining settlement of 15 sandghats (4 units) are being in process.

Details of action taken illegal mining, Transportation and storage within one yeat are as follows:

Sl. No.	No. of Raids	No. of FIR lodged	No. of vehicle seized	Mineral Quantity (Sand and Gravel)	Total fine collected (in Lakh)
1	1361	84	743	123094	971.30

No sand ghats is being proposed for auction/settlement related to Ganga River.

4. Bhojpur

5. Begusarai

District Mining Office, Begusarai:- A total of 16 FIRs have been registered against illegal mining, transportation and storage in Begusarai district in the financial year 2023-24 under the relevant sections of Bihar Minerals (Concession, Prevention of Illegal Mining, Transportation & Storage) Rules, 2019 and Amended Rules, 2021, as well as 07 arrests have been confirmed. It is noteworthy that the settlement of 12 sand ghats of Ganga and Gandak rivers in the district was done on 29.12.2023. In which settlement of 05 sand ghats been done and settlement of remaining sand ghats is under process.

Report related to illegal mining up to 30.12.2023:

S.No.	Month	Raids	FIRs	Arrests	Vehicles seized	Sand CFT	Gravel CFT	Stones CFT	Amount recovered in fines (in lakhs)	Amounts recovered by court orders (in lakhs)	Total amount recovered
1	April 2023	48	3	2	24	2500	920	0	6.75	10.76	17.33
2	May 2023	51	3	2	21	5600	300	2600	20.44	1.90	22.34
3	June 2023	52	1	0	21	5000	400	1550	21.12	5.57	26.69
4	July 2023	39	2	0	23	2000	300	900	13.05	0.31	13.36
5	August 2023	27	2	0	14	4050	400	2200	11.85	5.25	17.10
6	September 2023	19	0	0	0	0	0	0	12.22	1.12	13.34
7	October 2023	52	2	3	17	1360	200	5600	14.63	0.31	14.94

	8	November 2023	55	3		29	3760	0	7050	20.53	0.94	21.47	
	9	December 2023	49	0		26	4850	700	4450	29.32	0.31	29.63	
		Total	392	16	7	175	29120	3220	24350	149.73	26.47	176.20	
6. Buxar	NA												
7. Dharbanga	District Mining Office, Darbhanga :- Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and " Enforcement & Monitoring Guidelines for Sand Mining " ( EMGSM – 2020 ) and Sustainable Sand Mining Management Guidelines 2016												
<b>FINANCIAL YEAR 2023-2024</b>													
	S.No.	Month	Raids	FIRs	Arrests	Vehicles seized	Sand CFT	Gravel CFT	Stones CFT	Amount recovered in fines (in lakhs)	Amounts recovered by court orders (in lakhs)	Total amount recovered	
	1	April 2023	35	0	0	10	4270	750	510	13.89	0	13.89	
	2	May 2023	40	1	1	13	4460	860	310	24.63	0	24.63	
	3	June 2023	36	0	0	8	900	910	800	25.76	0.5	26.26	
	4	July 2023	25	1	0	8	1390	820	100	7.06	0	7.06	
	5	August 2023	20	0	0	6	1060	1160	390	10.11	0	10.11	
	6	September 2023	15	0	0	6	2000	660	260	28.13	8.46	28.13	
	7	October 2023	15	0	0	4	550	725	0	8.85	0	8.85	
	8	November 2023	38	0	0	8	1090	550	1090	10.86	0	10.86	
		Total	224	2	1	63	15720	6435	3460	120.83	8.96	129.79	
8. Katihar	Mining Officer, Katihar There are two cases in kursela (Case No:- 188/23 ) and in Barari ( Case No:- 188/23) registered for soil mining in flood plains of Ganga river in Katihar. There are no sand ghats in Katihar, so guidelines related to sand mining such as EMGSM- 2020 is not applicable here.												

9. Motihari	
10. Munger	No cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of "enforcement of mining policy of State and Enforcement & Monitoring Guidelines for Sand Mining" ( EMGSM-2020 ) and Sustainable Sand Mining Management Guidelines 2016."
11. Saharsa	As per report by Civil Surgeon, Saharsa:  Details of number of cases registered during F/Y 2023-24 against illegal mining in the bed or flood plains of river Koshi is given below:-  1. Number of Cases/FIR Registered:- 07 2. Number of vehicles seized in these cases:- 07 3. Fine Collected/Impounded:- Rs. 1.52 lakhs.
	Mineral Development Officer, District Mining Office, Samastipur
	Out of the total eight Balughats identified in the District Survey Report under Samastipur district, settlement of two Balughats has been done and due to lack of environmental approval, the above two Balughats are not operational. No stone patta of any kind has been given under Samastipur district. Also, in the current financial year, action was taken against illegal mining and transportation in Samastipur district, such as 201 vehicles were seized and FIR was registered against 17 and an amount of Rs 242.76 lakh was recovered.
	District Mining Office, Vaishali, Hajipur
	There are five number of cases registered against illegal Sand (Red/White) Storage/ illegal mining/ Transportation in the flood plain of river Ganga in a year. Currently, Bihar Minerals (Concession, Prevention of illegal mining, Transportation and Storage) Rules, 2019 as amended by Amendment Rules 2021 is effective. The District Survey Report [DSR] of Vaishali for sand has been prepared as per sustainable sand mining guidelines [SSMG] 2016 and Enforcement & Monitoring Guidelines for Sand Mining [EMGSM] 2020. The District Survey Report of Vaishali is approved by

		<p>State Environment Impact Assessment Authority, Bihar via letter no-262, Patna, dated 25.05.2022. In the district survey report, it is mentioned that depth of sand mining shall not exceed 3 meter or water level, whichever is less.</p> <p>District level mining task force already constituted in the Chairmanship of District Collector, Vaishali.</p> <p>There is no sand ghat operational at the present time and all provisions &amp; guidelines of district survey report, and above rules shall be implemented during sand mining.</p>										
14. Sitamarhi	Office of District Mining, Sitamarhi as on 03.01.2024											
<b>FINANCIAL YEAR 2023-2024</b>												
S.No.	Month	Raids	FIRs	Arrests	Amounts recovered by court orders (in lakhs)	Sand CFT	Stones CFT	Gravel CFT	Vehicles Seized	Amounts recovered (in lakhs)	Total amount recovered	Accusation
1	April 2023	52	1	0	0	3948	-	168	11	16.33	16.33	A meeting of the District Mining Task Force was called on 26.12.2023 under the chairmanship of the District Officer.
2	May 2023	46	5	0	0	2817	555	3361	19	24.13	24.13	
3	June 2023	43	2	0	0	4731.27	1095.10	410	19	15.65	15.65	
4	July 2023	38	3	2	0.27	1252.68	-	1539	15	13.39	13.66	
5	August 2023	44	4	0	5.06	2172.06	761	51	13	9.06	14.12	
6	September 2023	38	1	0	0	1473.30	-	359	11	11.77	11.77	
7	October 2023	49	0	0	0	1039.80	313	208	14	9.31	9.31	
8	November 2023	41	1	0	0	2417.50	871.37	284	13	10.48	10.48	
9	December 2023	37	0	0	0	125	316.60+ 1078	758	17	5.16	5.16	

		Total	388	17	2	5.33	19976.61	DUST 4990.07	7138	132	115.28	120.61
15. Aurangabad	Office of Mining, Aurangabad :-											
	S.No.	Month	Raids	FIRs	Arrests	Amounts recovered (in lakhs)	Vehicles Seized	Accusation				
	1	April 2023	544	268	92	811.89	445					
	A											
16. Nalanda	a. Number of cases registered within a year against illegal mining in the bed or flood plains of river ganga and its tributaries and details of enforcement of mining policy of State and " Enforcement & Mointoring Guidelines for Sand Mining " ( EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016" – <b>NIL ( Ganga is not situated in Nawada District)</b>											
17. Sheikhpura	Number of cases registered within a year against illegal mining in the bed or flood plains of river ganga and its tributaries and details of enforcement of mining policy of State and " Enforcement & Mointoring Guidelines for Sand Mining " ( EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016" – <b>N/A</b> Remarks – <b>N/A</b>											
18. Nawada	Number of cases registered within a year against illegal mining in the bed or flood plains of river ganga and its tributaries and details of enforcement of mining policy of State and " Enforcement & Mointoring Guidelines for Sand Mining " ( EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016" – <b>NIL ( Ganga is not situated in Nawada District)</b>											
19. Khagariya	Number of cases registered within a year against illegal mining in the bed or flood plains of river ganga and its tributaries and details of enforcement of mining policy of State and " Enforcement & Mointoring Guidelines for Sand Mining " ( EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016"  A total of 14FIRs have been registered against illegal mining, transportation and storage in Khagaria District in the Financial Year 2023-2024 under relevant section of Bihar Mineral (Prevention of Contributory Mining, Transportation and Storage) Rules 2019 and Amended Rules 2021, along with 8 arrests has been ensured. It is note worthy that the settlement 03 sand ghats of Koshi and Bagmati rivers in the district is under process.											
20. Saran	District Mining Office, Saran, Chhapra											

	<p>There are three cases registered within a year against illegal Sand mining respective P.S. Awtarnagar (FIR No. 15/23), Rivilganj (FIR No.- 180/23) and Dariyapur (FIR No.-424/23) of District Saran.</p> <p>Currently, Bihar Minerals (Concession, prevention of Illegal Mining, Transportation &amp; Storage) Rules, 2019, as amended by Amendment Rules, 2021 is effective.</p> <p>The District Survey Report of Saran has been prepared as per sustainable sand mining guidelines 2016 and Enforcement &amp; Monitoring Guidelines for Sand Mining (EMGSM) 2020. The District Survey Report of Saran is approved by State Environment Impact Assessment Authority, Bihar via letter No. 244, Patna, dated 23.05.2022.</p> <p>There is no sand ghat operational at present. When sand ghats become operational then all provisions and guidelines shall be implemented.</p>
21. Purnea	<p>There is no sand ghat operational in the district so no mining is taking place. If mining commences, it is done as per required/applicable regulations. The prepared DSR for purposed mining ghats is made and approved with due clearance from forest and environment department so that it is as per norms.</p> <p>Further, to stop any illegal mining operations, regular raids are conducted and in the Financial Year 2023-24, 221 raids have been conducted, 175 vehicles have been seized and 114.67 lakh fine has been imposed on people caught in any illegal mining activities.</p>